

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 27TH MARCH, 2008 AT 9.30 A.M. (FIRST SITTING)

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. NON-OFFICIAL RESOLUTIONS.

1. DR. SHIV SHANKAR BHARDWAJ, M.L.A. “That lot of water goes waste during Mansoon and concept of flood Irrigation be changed in view of scarcity of water, therefore, this House recommends to the State Government that it is high time to think about water conservation and for benefit of Nation and State a resolution be passed to conserve water to the maximum extent.”
2. SH. KARAN SINGH DALAL, M.L.A. “This House recommends to the State Government to approach the Central Government for amending the Constitution of India wherein suitable qualification for the appointment of Chairman and Members of State Public Service Commission keeping in view the functions of the Commissions be specifically prescribed and further recommends to the Central Government to amend the provisions of the Constitution that whenever a vacancy arises in the State Public Service Commission, the same may be filled up for the remainder of the term only.”
3. DR. SUSHIL INDORA, M.L.A. “This House expresses its great concern over the declining level of education in the Haryana State. The importance of the education cannot be ignored in the development and raising the living standard of the people of the State mere on the ground of non-availability of essential funds in the Country and the State. Whereas the education should be job-oriented, simultaneously the quality and morality should be the basis of it. It is a matter of public importance.”

**CHANDIGARH :
THE 26TH MARCH, 2008.**

**SUMIT KUMAR,
SECRETARY.**